

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4708
ANSWERED ON:07.08.2009
RENEWABLE ENERGY PROJECTS
Sardinha Shri Francisco

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a number of proposals from the State Governments including Goa for setting up of renewable energy projects are pending approval with the Union Government;
- (b) if so, the State-wise details thereof and the reasons therefor; and
- (c) the time by which these proposals are likely to be cleared ?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a),(b)&(c): The setting up of renewable energy projects falls within the competence of State Governments to approve and does not require prior techno-economic clearance/ approval of the Union Government. Proposals are received for grant of central financial assistance under the Ministry's schemes/ programmes on an ongoing basis through State Governments/ designated State Nodal Agencies. At times, these proposals are found to be incomplete or not in line with the provisions of the schemes/ programmes. Complete proposals in line with the provisions of schemes/ programmes are considered and approved immediately, subject to the budget provisions.